

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

(Video Conference)

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.125/9/AMR/2022		9 of IBC	Downtown Tempations Private Limited Vs. Amaravathi Inn Private Limited

**ORDER**

Mr.Jatinder Sigh Dhatt, Counsel for the OC present. Mr. T.V.P.Sai Vihari, Counsel for the CD present. Heard the counsel for the OC. The counsel for the CD requested time for hearing. Hence, for hearing of the counsel for the CD, list the matter on 31.03.2023.

Sd/-

**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**

*RSN*